

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP (IB) No.50/7/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Vasthi Housing Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Vasthi Anandi Owners Welfare Association Survey</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Vasthi Housing Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

Pleadings are completed. The Counsel for the Petitioner submits that WP before the High Court is disposed of and the matter can be taken up for hearing. Hence post on 25.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**